



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM
2 WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
3 WP(C)/741/2018 FIXED	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
4 C.Ex.App./4/2019 FIXED	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
WITH 5 C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
WITH 6 C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
7 WA/91/2019 WITH WP(C)/8/2011 (D/O)	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD
8 WA/318/2019 CAVT. NO.0861/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR

9	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A
10	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 7 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS MR. A KALITA, ADDL. AG, MIZORAM (R 5 to 8)
11	PIL/42/2022	ALL BARAK YOUTH STUDENTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	MR. B CHAKRAVARTY SC, RAILWAY
12	PIL/32/2023	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
13	PIL/38/2023	TAPAN TIMUNG Versus THE STATE OF ASSAM AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	SC, PWD SC, K A A C
14	WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r- 1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
	WITH I.A.(Civil)/124/2024 in WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r- 1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
15	WITH WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
16	WITH WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
17	WP(C)/1944/2023 FIXED	RUPJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
9)	MR. S B PRASAD	22-07-2024	To	02-08-2024
10)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
11)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
12)	MRS. M A OZAH	24-07-2024	To	01-08-2024
13)	MR. B BARMAN	28-07-2024	To	08-08-2024
14)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
15)	MS. P DUTTA	23-07-2024	To	02-08-2024
16)	MR. N BARUAH	23-07-2024	To	02-08-2024
17)	MS B R A SULTANA	26-07-2024	To	15-08-2024
18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024
23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024
27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
2	WP(C)/4412/2021 FIXED	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
3	WP(C)/4605/2023 FIXED	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
ORDERS				
4	Cont.Cas(C)/262/2017 FIXED	ANIMA KONWAR Versus PREETOM SAIKIA and ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-2)(R-1) MR.G SARMA(R-1) MR.S M T CHISTIE(R-2) MR.A DEKA(R-1)
5	WITH Cont.Cas(C)/520/2016	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
6	WP(C)/1260/2024 FIXED	RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU SC, SSA
7	WITH WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)

8	WITH WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
9	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
10	WITH WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA
HEARING				
11	WP(C)/4911/2014	SANTA RAM SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU
12	WP(C)/6411/2014 CAVT. NO.349/2/014 FIXED	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
13	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. R SARMA MS. B DEVI MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU MR. A R BHUYAN (R-4) MR N Z CHOUDHURY (R-4)
14	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
15	WP(C)/780/2020	HITESH ROY AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE
16	WP(C)/2517/2021 FIXED	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
17	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
18	WP(C)/65/2023	ARUNAV KAR AND 15 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D DAS MR H K NATH	SC, HIGHER EDU GA, ASSAM SC, FINANCE

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27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./932/2019 FIXED	DIGANTA CHAKRABORTY Versus DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI MRS. A GAYAN SC, ED
	WITH			
2	Crl.Pet./1020/2018	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
	WITH			
3	Crl.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
	WITH			
4	Crl.Pet./1279/2018	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
	WITH			
5	Crl.Pet./1281/2018	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
	WITH			
6	Crl.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
	WITH			
7	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MS N BEGUM MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
	WITH			
8	Crl.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
	WITH			
9	Crl.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN

10	WITH Crl.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
11	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	WITH I.A.(Crl.)/904/2019 in Crl.Pet./176/2019	UNION OF INDIA AND ANR. Versus GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
12	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
13	WITH Crl.Pet./334/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
	WITH I.A.(Crl.)/546/2024 in Crl.Pet./334/2019	THE UNION OF INDIA AND ANR Versus REDAUL HUSSAIN KHAN,		MR B P BORAH
14	WITH Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
15	WITH Crl.Pet./1020/2019	RAJESH KUMAR JALAN Versus UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
16	Crl.Rev.P./484/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	LONGSON RONGHANG Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	Crl.Pet./668/2024 FIXED	MALATI BAISHYA AND 2 ORS Versus BANASHREE BAISHYA	MR P DAS A DAS MR P PRAWAR MS N BARUAH	MR. J KALITA M BRAHMA MR SOHAING
ORDERS				
18	Crl.A./478/2023 Q Y 8 M 28 D :WITH LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in Crl.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
19	Crl.Pet./356/2024 FIXED	DR. NILUTPAL SUT AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM

20	Crl.Pet./558/2024 FIXED	TAGUNG NERI Versus THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM
21	Crl.Pet./669/2024 FIXED	MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. MUSTAFA HUSSAIN MR. H N ISLAM	PP, ASSAM
HEARING				
22	Crl.Pet./329/2023 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	GOLAP HUSSAIN KHAN Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR. D BORA (R-2) MR. N MAHAJAN (R-2) PP, ASSAM
WITH				
23	Crl.Pet./819/2023	GOLAP HUSSAIN KHAN Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MR N ISLAM MS P BANIA MR. M U E BHUYAN	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY R-2) MR. P K DAS R-2) MR. D BORA R-2) MR. N MAHAJAN R-2) PP, ASSAM
24	Crl.A./215/2012 WITH LCR 3 FILES AND P.B.	PURNANDA KOWAR and 2 ORS Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.A M BORA MR.D GOGOI MR.S R BORUAH	SC, CBI
25	Crl.A./285/2012 WITH LCR 6 FILES	MD. SEKENDAR ALI, Versus THE STATE OF ASSAM and 6 ORS,	MR.B SINHA MR.A S AHMED	MR.A SARMA MRK KALITA PP, ASSAM MR.A JAHID
26	Crl.A./1/2013 WITH LCR 4 FILES AND P.B.	DHIREN SAIKIA Versus THE STATE OF ASSAM	MS.N M DEKA MR.P SARMA	PP, ASSAM
27	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR.B CHOUDHURY MR.J C BARMAN MS.A DEY	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN
28	Crl.A./21/2013 WITH LCR 6 FILES	ALI AKBAR and 3 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
29	Crl.A./45/2013 WITH LCR 4 FILES, P.B.-2	SAMSUN NESSA Versus THE STATE OF ASSAM	MR.B C DAS LEGAL AID COUNSEL MRS.R B BORA	
30	Crl.A./46/2013 WITH LCR 3 FILES	ABDUL KUDDUS Versus THE STATE OF ASSAM AND ORS	MS.P MAZUMDAR	
31	Crl.A./53/2013 WITH LCR 5 FILES	MD. AKJAR ALI and ANR, Versus THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM MR.P K MUNIR
32	Crl.Pet./609/2016 FIXED	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R- 1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MSS SENGUPTAR- 1and2 MS.P BORGHAIN(R- 1&2)
WITH				
33	Crl.Pet./188/2015	DR. DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS	MR.M K CHOUDHURY DR.G LAL MRU SARMA MR.A N I HUSSAIN MRP BHARDWAJ MS.R BEGUM	MR.A GOYAL(R-1&2) MR.C S RAYR-1and2 MR.A CHOUDHURY(R-1&2) MR. D KAKOTI(R-1) PP, ASSAM MR.S SENGUPTA(R-1&2)

34	WITH Crl.Pet./608/2016	DR DHANI RAM BARUAH HEART INSTITUTE AND RESEARCH CENTRE and ANR. Versus GUPTA HARDWARE PRIVATE LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ	MR.C S RAY(R-1&2) MS.P BARUAH(R- 1&2) MR. D KAKOTI(R-1) PP, ASSAM MS.P BORGOHAINR- 1and2 MSS SENGUPTA(R- 1&2)
35	CRL.A(J)/111/2019 6 Y 5 M 12 D :WITH LCR 5 FILES, FIXED	BUDHUA MUNDA Versus THE STATE OF ASSAM	MR A U AHMED, LEGAL AID COUNSEL	PP, ASSAM
36	CRL.A(J)/18/2022 3 Y 4 M 4 D :WITH LCR 5 FILES, FIXED	PAKU KARMAKAR Versus THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
37	Crl.Pet./1263/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	M/S AMPROLISA CONSTRUCTION AND MARKETING PVT LTD Versus GUPTA HARDWARE PRIVATE LIMITED AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	MR. C S RAY (r-1) PP, ASSAM
38	Crl.A./25/2023 1 Y 6 M 18 D :WITH LCR 4 FILES, FIXED	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
39	Crl.A./234/2023 2 Y 4 M 6 D :WITH LCR 4 FILES	RATAN MEDHI Versus THE STATE OF ASSAM AND ANR .	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
40	Crl.A./334/2023 WITH LCR 6 FILES, FIXED	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM
	WITH I.A.(Crl.)/845/2023 in Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3615/2024 FIXED	KADAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
2	WP(C)/3632/2024 FIXED	MD. ALIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
3	WP(C)/3649/2024 FIXED	PADMA KANTA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
4	WP(C)/3663/2024 FIXED	RAJ HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
ADMISSION				
5	WP(C)/4749/2023 FIXED	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI(P-1 TO 9) MS. N HUSSAIN	MR. S C KEYAL,SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
6	WP(C)/5912/2023 FIXED	MANOJ KUMAR CHAUHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SINGHA MS N BEGUM	GA, ASSAM SC, GMC
7	WP(C)/3332/2024 FIXED	M/S S.S ENTERPRISE Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	MR. S S ROY(CGC) DY.S.G.I.
ORDERS				
8	WP(C)/6390/2019 FIXED	ABHIJIT BHAGAWATI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA MRS R DEKA	GA, ASSAM
9	Cont.Cas(C)/113/2020 B/O	SUREN BORO Versus BIREN PHUKAN AND 5 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	
10	WP(C)/966/2023 FIXED	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C

HEARING

11	WP(C)/1901/2014 CAVT. NO.69/2/014	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH
12	WP(C)/1102/2015 WITH LCR	THE MANAGEMENT OF UCO BANK Versus MD. MATIUR RAHMAN and ANR	MR.S N SARMA MR.A J DAS MR.N BARUAH	MR.A KHALEQUER-1 MR.Z KHALID(R-1)
13	WP(C)/6512/2017	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI
14	WP(C)/6103/2018 WITH LCR	UNITED BANK OF INDIA Versus PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
15	WP(C)/6117/2018	NURUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MR A HUSSAIN	GA, ASSAM MR. M U MAHMUD (R5) MR. A GONI (R5) MR. R. BORPUJARI (SC, REVENUE DEPARTMENT) MR. M ALI (R5) MS K GOGOI (R5)
16	WP(C)/8036/2018	DEBABRATA SAIKIA Versus THE STATE OF ASSAM 4 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUIYA	MS. R AHMED (R5) GA, ASSAM (R1TO4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/7249/2017 FIXED, WITH LCR	JUBEDA KHATUN @ JUBEDA Versus THE UNION OF INDIA and 4 ORS	MR. Z HAMMAD MR. E AHMED MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
HEARING			
2 WP(C)/1613/2017 FIXED, WITH LCR	JAMAL UDDIN @ JAMAL UDDIN SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAMR 2 - 4 ASSTT.S.G.I.(R 1)
3 WP(C)/4705/2017 WITH LCR	ATABUR RAHMAN @ ATABUR ISLAM Versus THE UNION OF INDIA and 7 ORS.	MRM H AHMED MR. A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
4 WP(C)/4715/2017 WITH LCR	OMED ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR MR.N UDDIN	GA, ASSAM(R. 2,3 & 4.) ASSTT.S.G.I.R. 1.
5 WP(C)/4722/2017 WITH LCR	ASMA KHATUN @ ASEMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S AHMED MR.S B RAHMAN MR.A W AMAN	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
6 WP(C)/4743/2017 WITH LCR	MD. ABDUL JABBAR and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
7 WP(C)/4829/2017 WITH LCR	DHIREN CHANDRA BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.S K SINGHA MR.P SARMAH MR.S UPADHAY MR.B KUMAR	GA, ASSAM ASSTT.S.G.I.
8 WP(C)/4946/2017 WITH LCR	SAKEN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
9 WP(C)/4978/2017 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HAQUE MS.R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.

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6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3445/2024 FIXED	SANKAR BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MR. M SMITH MR. U SAIKIA	GA, ASSAM
ADMISSION				
2	WP(C)/2923/2020 FIXED	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
3	WP(C)/8135/2022 FIXED	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
4	WP(C)/5645/2023 B/O	MUNLIEN CHOREI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, FINANCE SC, REVENUE
5	WP(C)/594/2024 B/O	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
WITH				
6	WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
WITH				
7	WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
HEARING				
8	WP(C)/1826/2015 FIXED	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.

9	WP(C)/1423/2017 FIXED	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR. P MAHANTA MR.P DEKA MR.A CHETIA MR. R B GOHAIN MS. M BORGHAIN	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
WITH				
10	WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
11	WP(C)/2817/2019 FIXED	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
WITH				
I.A.(Civil)/1324/2020 in WP(C)/2817/2019				
12	WP(C)/9445/2019 FIXED	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS MACHUM AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S DUTTA MR. S DUTTA MR. R MAZUMDAR MR H I CHOUDHURY MR H BEZBARUA MR. A PAUL MS. L WAJEEDA MS B DAS MR REZABUL HOQUE MR. R DEKA MS. A DEY	MR. B D KONWAR SR. ADV. MRS J M KONWAR GA, ASSAM SC, HEALTH
13	WP(C)/783/2020 FIXED	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	MR. A GANGULY (r-3,4) MR. A DHANUKA (r-3,4) ASSTT.S.G.I. SC, FINANCE SC, A G V B
14	WP(C)/3101/2020 FIXED	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
15	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
16	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
WITH				
17	WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
WITH				
18	WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C

19	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
20	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
21	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
22	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
23	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
25	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
26	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
27	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
28	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
29	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C
30	WP(C)/5624/2023 FIXED	KASHI NATH MISHRA Versus THE UNION OF INDIA AND 2 ORS	MR. G K GUPTA	MR. K GOGOI DY.S.G.I.
31	WP(C)/908/2024 FIXED	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./405/2017 WITH LCR - 5 (FIVE) FILES	NAWAS SARIF Versus UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
	WITH I.A.(Crl.)/370/2023 in Crl.A./405/2017	NAWAS SARIF, Versus UNION OF INDIA,	MS. S K NARGIS MS. A MESEN	SC, NCB
2	CRL.A(J)/9/2018 7 Y 8 M 22 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/51/2018 6 Y 5 M 22 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	MOHENDRA LAHON Versus THE STATE OF ASSAM	MR. BIKASH PRASAD, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/106/2019 5 Y 3 M 12 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	RADHA MOHAN HAJONG Versus THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM
5	Crl.A./281/2019 WITH LCR - 5 (FIVE) FILES, P.B. - 2	MUSSTT ANJU BIBI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	MR. J KALITA MR. D PEGU PP, ASSAM
6	Crl.A./47/2022 2 Y 6 M 7 D :WITH LCR - 8 (EIGHT) FILES, P.B. - 2	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/125/2022 in Crl.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
7	Crl.A./73/2022 WITH LCR - 6 (SIX) FILES, P.B. - 2	MUSTT. MIRIJA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P P DAS MR A ATREYA	PP, ASSAM
8	Mat.App./22/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	MS. B BHUYAN(AMICUS CURIAE)

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BEFORE:**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5324/2023 FIXED	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
	WITH I.A.(Civil)/1521/2024 in WP(C)/5324/2023	MRS. MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI SC, NHIDC SC. REVENUE
	WITH I.A.(Civil)/2069/2024 in WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHIDC SC. REVENUE
2	Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/1834/2021 PART-HEARD	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
4	WP(C)/2068/2021	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.

5	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	WITH I.A.(Civil)/1786/2024 in WP(C)/2500/2021	THE STATE OF ASSAM AND 4 ORS Versus M/S RAMDHENU PACKAGING SOLUTIONS	MR. B CHOWDHURY, SC, FINANCE AND TAXATION	MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR S J SAIKIA MR. N N DUTTA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
6	WP(C)/6108/2022 PART-HEARD, FIXED	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
HEARING				
10	WP(C)/2833/2017 PART-HEARD, FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
11	WITH WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
12	WITH WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/39/2009 (HEARING), WITH LCR, FIXED	NANDALAL KAPOOR and ANR. Versus BIBEK KR. AGARWALLA and ORS	MR. B R DEY MR.T ROY MS.B SARKAR MR.R DHAR	S S SHARMA MR.G JALAN MS.L SARMA
2	MACApp./28/2011 (HEARING), WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
3	MFA/79/2012 (HEARING), WITH LCR, FIXED	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR	MR. R C PAUL MS.S ROY MS.A DAS	MR.T C CHUTIA MR. A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY
	WITH MC/2638/2012 in MFA/79/2012	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR.	MR. R C PAUL MR. R C PAUL MS.A DAS	MR. A K GUPTA
ADMISSION				
4	Review.Pet./83/2021 WITH LCR, FIXED	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	WITH I.A.(Civil)/1551/2021 in Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	

5	<p>WITH CRP/45/2021</p>	<p>ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS</p>	<p>MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN</p>	<p>MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA</p>
	<p>WITH I.A.(Civil)/2559/2023 in CRP/45/2021</p>	<p>M/S J A BROTHERS Versus ENGINEERING PROJECT (INDIA) LTD AND 3 ORS</p>	<p>MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA</p>	<p>MR. P GOSWAMI</p>
ORDERS				
6	<p>I.A.(Civil)/3233/2019 FIXED in MACApp./10146/2019</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	
	<p>WITH MACApp./10146/2019 (Filing Number)</p>	<p>THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS</p>		
HEARING				
7	<p>MACApp./588/2018 PART-HEARD, WITH LCR, FIXED</p>	<p>SMT PRATIMA DEVI AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS</p>	<p>MR D K KALITA MR. K K PARASAR</p>	<p>MS. P DEBNATH (R1) MR. R C PAUL (R1) MR. M A LASKAR (R2)</p>
8	<p>FAO/45/2022 CAVT. NO.06832/022, PART-HEARD, FIXED</p>	<p>ASSAM GOVERNMENT MARKETING CORPORATION LTD. AND 2 ORS. Versus KAUSTAV KUMAR DAS</p>	<p>MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS</p>	<p>MR. D NANDI MS P SARMAH FOR CAVEATOR</p>
9	<p>RFA/94/2017 WITH LCR, FIXED</p>	<p>ATAUR RAHMAN Versus BARPETA KHADEMUL ISLAM SAMAJ and 16 ORS</p>	<p>MR.A R SIKDAR MR S BORTHAKUR MR.N AHMED MR.M H TALUKDAR MR. J ABBAS MR M HANDIQUE</p>	<p>MR P K KALITA, SR.ADV. MR G J SAIKIA MR. S U AHMED MR. K R BOROOAH</p>
10	<p>Arb.A./2/2018 WITH LCR, FIXED</p>	<p>M/S JAY HIND SUPPLY CORPORATION Versus UNION OF INDIA</p>	<p>MR. K N CHOUDHURY MR. T DEURI MR. A DHAR</p>	<p>MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.</p>
11	<p>RFA/55/2018 WITH LCR</p>	<p>DEVENDRA KUMAR SETHIA Versus AIRPORT AUTHORITY OF INDIA AND 3 ORS</p>	<p>MR. P KHATANIAR MR. A DAS MR D KALITA MR. R K AGARWALA</p>	<p>SC, A A I</p>
12	<p>RSA/299/2018 WITH LCR</p>	<p>MD KAMAL UDDIN Versus MD TOYOB ALI AND 4 ORS</p>	<p>MR. S ROY MR. M H LASKAR</p>	<p>MR. S K GHOSH MS F AHMED</p>
13	<p>MACApp./748/2018 WITH LCR</p>	<p>THE ORIENTAL INSURANCE CO. LTD Versus MRS MANJUARA BEWA AND 5 ORS</p>	<p>MR. S K GOSWAMI MR. A KALITA MR. R SHARMA</p>	<p>MR. A MANNAF (R1-R4) MS. J PAUL MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MISS S R DEY</p>

14	CRP/11/2019 FIXED	TAPAN KR. DAS Versus AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. JYOTIRMOY ROY MR. P K ROYCHOUDHURY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR. C. SHIL MR S HUSSAIN MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
15	MACApp./28/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BHANITA MALI AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. N BORUAH MR. P DUTTA FOR CAVEATOR
16	MACApp./373/2019 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
17	MACApp./639/2019 WITH LCR, FIXED	MINATI RAY Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR SISHIR DUTTA MR. S ROY MR. R GOSWAMI MS. M SAIKIA MR. S DUTTA MS. P BORTHAKUR MR R DAS MR D DEKA MR S DUTTA
18	RSA/38/2020 WITH LCR	ON THE DEATH OF APPELLANT (MALOTI OJAH) HER LEGAL HEIRS Versus SRI HARMOHAN OJAH AND 7 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
19	MACApp./79/2020 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
	WITH I.A.(Civil)/1173/2024 in MACApp./79/2020	SRI BIKASH GHOSH Versus THE NATIONAL INSURANCE COMPANY LTD A	MR D K NATH	
20	RSA/28/2021 WITH LCR	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R-1,2,3) MR F Z MAZUMDER (R-1,2,4,5) MS A BEGUM (R-1,2,3)
21	MACApp./200/2021 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR R HAZARIKA (R-1) MR. D J KALITA (R-1)
	WITH CO/38/2021 in MACApp./200/2021	GURU PADA BHOWMIK Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR S DUTTA MR R HAZARIKA MR D KALITA MS. I DAS	MS. R D MOZUMDAR (r-1) MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	WITH I.A.(Civil)/1416/2021 in MACApp./200/2021	ORIENTAL INSURANCE CO. LTD. Versus GURU PADA BHOWMIK AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
9)	MR. S B PRASAD	22-07-2024	To	02-08-2024
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16)	MR. N BARUAH	23-07-2024	To	02-08-2024
17)	MS B R A SULTANA	26-07-2024	To	15-08-2024
18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024
23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024
27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/9282/2019 FIXED	JAYANTA BARUAH Versus THE UNION OF INDIA AND 6 ORS	MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, CBI
2	WITH WP(C)/9285/2019	SADANANDA GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR	GA, ASSAM ASSTT.S.G.I. SC, CBI
3	WITH WP(C)/9450/2019	JAYANTA BARUAH Versus THE UNION OF INDIA AND 9 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI	GA, ASSAM SC, ED ASSTT.S.G.I. SC, CBI
ADMISSION				
4	WP(C)/7718/2017 FIXED	NO. 3 KALIPUR SAKHA SATRA and 2 ORS. Versus THE STATE OF ASSAM and 15 ORS.	MR.M U MAHMUD MR A GONI MD.S ISLAM MR.S HOQUE	GA, ASSAM MR. A DAS,R MR. R BAISHYA,R
5	WP(C)/1008/2018 FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANIAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE
6	WP(C)/7813/2018 FIXED, WITH WP(C)/7783/2018 (D/O), WP(C)/7807/2018 (D/O), WP(C)/7829/2018 (D/O)	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT GA, ASSAM SC, FINANCE

ORDERS

7	I.A.(Civil)/3593/2023 B/O in WP(C)/5242/2023 WITH WP(C)/5242/2023	KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MD. S Z B AKLAS MD. S Z B AKLAS	DY.S.G.I. SC, FOREST SC, REVENUE
8	WP(C)/3279/2024 FIXED	KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS. TRIDIV CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS MR. SAILENDRA DEKA MR T CHAKRABORTY MR J DAS MS. P GARGO MR. R K SARMA	DY.S.G.I. SC, REVENUE SC, FOREST GA, ASSAM SC, REVENUE
HEARING				
9	WP(C)/1168/2014 WITH MC/2184/2014 in WP(C)/1168/2014 WITH MC/2560/2014 in WP(C)/1168/2014	TATA AIG LIFE INSURANCE COMPANY LTD. and ANR Versus THE INSURANCE OMBUDSMAN and ANR. MD. AZIZUL HOQUE Versus TATA AIG LIFE INSURANCE CO. LTD. and ANR. TATA AIG LIFE INSURANCE COMPANY LTD. and ANR Versus THE INSURANCE OMBUDSMAN and ANR.	MR.P P DUTTA MR.P P DUTTA MR.P P DUTTA	MR.P P DAS MR. S D PURKAYASTHA (R-2) MR.R AHMED MR. U CHOUDHURY (R-2) MR.P P DAS MR.R AHMED MR.P P DAS MR.R AHMED
10	WP(C)/7207/2016	REJIA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR. A A MONDAL MR. B ISLAM MR. S HUSSAIN	GA, ASSAM
11	WP(C)/7216/2016	MRS. NILAN GAYARI Versus THE STATE OF ASSAM and 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS	GA, ASSAM
12	WP(C)/1822/2017	JATINDRA NATH DOLEY and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM SC, REVENUE DEPTT.
13	WP(C)/6272/2018 WITH WP(C)/5223/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I. MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
15	WP(C)/5918/2018 WITH WP(C)/8022/2018	DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS. JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY MR. S A AHMED MS. M GOGOI	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
17	WP(C)/8708/2018	THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I. SC, BTADC SC, AEGCL

18	WP(C)/3715/2020 FIXED	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
19	WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
20	WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
22	WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
24	WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
26	WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

28	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
29	WITH WP(C)/7580/2022	ABHIJIT SAHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
30	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
31	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
32	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
33	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
34	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
35	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
36	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
37	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
38	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
39	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
40	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
41	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
42	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
43	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE

44	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
45	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
46	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
47	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
48	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
49	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
50	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
51	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
52	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
53	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
54	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
55	WITH WP(C)/2148/2024	H KHELENDRAJEET SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE
56	WITH WP(C)/2174/2024	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	GA, ASSAM SC, REVENUE

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18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024
23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024
27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1765/2024	SAB UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR	PP, ASSAM
2	Bail Appln./2015/2024	JUYEL DAS @ JEWEL DAS Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR MS B KOUSHIK	SC, NCB
3	Bail Appln./2104/2024 FIXED	PRAKASH TAMANG AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA	PP, ASSAM
4	Bail Appln./2179/2024	NAKUL ISWARY Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
5	Bail Appln./2180/2024	MANOJ KR. BASUMATARY Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
6	Bail Appln./2181/2024	JUNEL DAIMARY Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
7	Bail Appln./2182/2024	SAGAR NARZARY @ SAGRA NARZARY @ TAKLU Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS MS A GAYARI	PP, ASSAM
8	Bail Appln./2187/2024	MEGHAN PASWAN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
MOTION				
9	AB/1911/2024 FIXED	SHIBO DEY @ SIBSANKAR DEY Versus THE STATE OF ASSAM	MR B PUSHILAL MS. M. G. BISWAS	PP, ASSAM
10	AB/1941/2024	RUPCHAN ALI Versus THE STATE OF ASSAM	MR. Y SIKDAR	PP, ASSAM
11	AB/1942/2024	BABUL DAS Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM

12	AB/1944/2024	LAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MR. K M HASSAN	PP, ASSAM
ADMISSION				
13	Crl.Rev.P./379/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	MD MERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	MR. N UDDIN (R-2) MR. M ISLAM (R-2) MR. S K CHHETRY (R-2) PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY)	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
15	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY)	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
16	Bail Appln./1809/2024 FIXED	HIKMAT ALI Versus THE STATE OF ASSAM AND ANR.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) PP, ASSAM
17	Bail Appln./2020/2024 FIXED	SARBANU BEGUM @ MARJINA Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
18	Bail Appln./2027/2024 FIXED	IJAJUR RAHMAN BARBHUIYA @ IZAZUR RAHMAN BARBHUIYA @ PATTU Versus THE STATE OF ASSAM AND ANR	MR. B U LASKAR	PP, ASSAM
19	Bail Appln./2046/2024 FIXED	HAMIDA BIBI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. D BORA MD IMRAN	PP, ASSAM
20	Bail Appln./2059/2024 FIXED	MASTUFA AHMED AND ANR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
BAIL HEARING				
21	AB/1237/2024 FIXED	NIZAM UDDIN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	ALHAJJ I UDDIN(R-2) MRS. R MOMTAZ(R-2) MR R HOQUE(R-2) PP, ASSAM MR. A I UDDIN(R-2)
22	AB/1291/2024 FIXED	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	PP, ASSAM
23	AB/1502/2024 WITH OFFICE NOTE, FIXED	GANA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MISS. A BARUAH MS A GOGOI	PP, ASSAM
24	AB/1522/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAHANGIR ALI @ ALAM Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
25	AB/1697/2024 FIXED	SAILEN BHUYAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	AB/1766/2024 FIXED	ABED ULLAH AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
27	AB/1768/2024 FIXED	DIGANTA BAISHYA Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM

28	AB/1805/2024 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
29	AB/1860/2024 FIXED	SUNIL KUMAR DAS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
HEARING				
30	Crl.Rev.P./9/2011 WITH LCR	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A S CHOUDHURY MR.A A TARAFDAR	PP, ASSAM
31	Crl.Rev.P./10/2011 WITH LCR	ALAKESH SARMA Versus DEEPA DEVI	MS.B CHOUDHURY MS.P BORAH	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY
32	Crl.Rev.P./26/2011 WITH LCR	SMTI JONALI KALITA Versus SHRI BHUSAN KIALITA	DR.B AHMED MR.S C BISWAS MRS.S D CHOUDHURY MR.S DAS MS.A DAS	MR.S K MEDHI MISSM BARMAN
33	Crl.Rev.P./27/2011 WITH LCR	MOFAZZAL HOQUE and ANR. Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM	PP, ASSAM
34	Crl.Rev.P./28/2011 WITH LCR	RATUL DAS Versus THE STATE OF ASSAM	MR.R P SARMAH MR. B CHAKRAVARTY MR.A NATH MS. A LALA MRS.M MANDAL MS.R CHAKRABORTTY	PP, ASSAM
35	Crl.Pet./303/2015	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)
36	Crl.Pet./1026/2015 WITH LCR 2 FILES(SCANNED COPY), FIXED, B/M.NANDI WITH	MARNYA CHIRAM Versus VIJAY KUMAR AGARWALA and ANR	MR.R HUSSAIN MS.G SUTRADHAR MR.T SIRAM	MR.A R SHOMER-1 MR.A J GHOSH(R-1)
37	Crl.Pet./906/2015	SMTI TELI KECHI Versus VIJAY KR. AGARWALA and ANR.	MR.R K DUTTA MR.U J SAIKIA	MR.A R SHOME MR.A J GHOSH PP, ASSAM
38	CRL.A(J)/28/2019 5 Y 8 M 1 D :WITH LCR 4 FILES, P.B.-1	BUDUL DAS Versus THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS CURIAE MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
39	Crl.Pet./41/2020 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHANTI KUMARI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM
40	Crl.Pet./88/2021 WITH LCR 1 FILE(SCANNED COPY)	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
41	CRL.A(J)/90/2022 4 Y 4 M 18 D :WITH LCR 4 FILES, P.B.-1	KENDARNATH CHETRY @ KHEM Versus THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM
42	Crl.A./93/2023 1 Y 6 M 17 D :WITH LCR 1 FILE(SCANNED COPY), B/O WITH I.A.(Crl.)/213/2023 in Crl.A./93/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR K P PATHAK PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
9)	MR. S B PRASAD	22-07-2024	To	02-08-2024
10)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
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20)	L K BORAH	24-07-2024	To	03-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/109/2021 FIXED	M/S RAJA RAJENDRA NARAYAN DEB SERVICE STATION (RRND SS) AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS MITALI SHARMA	GA, ASSAM MR. S S ROY MR. S BORTHAKUR ASSTT.S.G.I.
2	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
3	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
4	WP(C)/2459/2024 FIXED	AMIT JASRASARIA Versus THE UNION OF INDIA	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
BAIL HEARING				
5	AB/1806/2024	HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
ORDERS				
6	I.A.(CrI.)/217/2024 PART- HEARD, LCR 3 FILES, P.B.- 1, FIXED in CrI.A./125/2023 WITH CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM, MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM PP, ASSAM

	WITH I.A.(CrI.)/520/2023 in CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
7	Cont.Cas(C)/114/2020 B/O	SUREN BORO Versus BIREN PHUKAN AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	MR. D SAIKIA (R-4,5) MR. S BORA (R-4,5) MR. R K MUSHAHARY (R-4,5)
8	I.A.(Civil)/721/2024 FIXED in WP(C)/114/2013 WITH WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
		RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
9	WP(C)/3554/2024 FIXED	M/S JAKSON STELMEC JV Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GOSWAMI MR K TALUKDAR MR. S D ROY	GA, ASSAM SC, ELECTRICITY GRID CORP.
		HEARING		
10	WP(C)/6231/2013 PART HEARD, FIXED	PJ MOHANA PANICKER and 36 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
11	WITH WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
12	CrI.A./149/2005 WITH LCR 3 BUNDLES AND P.B.-2, FIXED	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
13	WITH CrI.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA MR. K P PATHAK(AMICUS CURIAE) N CHAKRABORTY	MR.K DAS SC. C.B.I.
14	WP(C)/1879/2017 WITH LCR	LADDU NAMASUTRA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM MR.M U MONDAL(R-4) MSN NASRINR-4 MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/2087/2017	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
16	WP(C)/3160/2017	LUHIT HAZARIKA and 8 ORS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
17	WP(C)/5946/2023 FIXED	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2183/2024	SIBA BHUYAN @ SHIVA BHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
2	Bail Appln./2185/2024	KHARKA BAHADUR BORDEWA @ SHARKA BORDEWA AND 2 ORS. Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. J UDDIN MR N JAMAL	PP, ASSAM
3	Bail Appln./2186/2024	JIYARUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4	Bail Appln./2188/2024	MD. ALAMIN HOQUE Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
5	Bail Appln./2191/2024	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. K L R YANTHAN	PP, ASSAM
6	Bail Appln./2192/2024	ANUWAR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION				
7	Crl.Pet./449/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	BIMALANGSHU BHATTACHARJEE Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
8	Crl.Pet./861/2024	RATHINDRA DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	PP, ASSAM
9	Crl.Pet./862/2024	HAKIM ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

10	Crl.Pet./863/2024	NAJMUL HUSSAIN MAZUMDER @ NAZMUL HUSAIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
11	AB/1719/2024 FIXED	DIPUTJAL SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G CHOUDHURY MR ARINDAM BARUAH	PP, ASSAM
12	AB/1863/2024	ARIF HUSSAIN Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
13	AB/1948/2024	ABDUL KADER ALI SHEIKH Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS I HOQUE	PP, ASSAM
14	AB/1949/2024	ZAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
15	AB/1950/2024	NISAN ALI AND 3 ORS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM
ADMISSION				
16	Crl.Pet./1242/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJIB ALI Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MS P LEKHARU	MS. P BORAH PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MS P DAS (AMICUS CURIAE) PP, ASSAM
18	Bail Appln./1679/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUMAN ROY Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
19	Bail Appln./1824/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SIDDIQUE ALI @ MD. ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
20	Bail Appln./1887/2024 WITH OFFICE NOTE, FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
21	Bail Appln./2043/2024 FIXED	AJOY KR VISWAKARMA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. S SHARMA	PP, ASSAM
	WITH I.A.(Crl.)/672/2024 in Bail Appln./2043/2024	APARNA DEKA (INFORMANT) Versus AJOY KR VISWAKARMA	MR. A M BORA MS. C CHOUDHURY	MR. B M CHOUDHURY
BAIL HEARING				
22	AB/3606/2023 FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
23	AB/1318/2024 FIXED	MD. SAFED ALI Versus THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
24	AB/1348/2024 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
25	AB/1670/2024 FIXED	AROS UDDIN SHEIKH @ ARIF AND 6 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

26	AB/1679/2024 FIXED	MD. AKBAR ALI @ AKBOR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
27	AB/1769/2024 FIXED	FARAJUL HOQUE @ FARAJUL ALI Versus THE UNION OF INDIA	MR. A PARAMANIK P. KALITA	DY.S.G.I.
28	AB/1782/2024 FIXED	SHIVANI KUMARI Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL P JHA	PP, ASSAM
29	AB/1783/2024 FIXED	AMINUL HAQUE @ AMINUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
30	AB/1784/2024 FIXED	NABAJYOTI TAMULI AND ANR Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
ORDERS				
31	I.A.(CrI.)/598/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Pet./880/2023 WITH CrI.Pet./880/2023	DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
		DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM
32	AB/1740/2024	DEDARUL ISLAM @ DIDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
33	I.A.(CrI.)/665/2024 AB 3239/2019(D/O), WITH OFFICE NOTE in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	PP, ASSAM
34	I.A.(CrI.)/666/2024 AB 1731/2024(D/O) in AB/1731/2024	IMDADUL HUSSAIN BARBHUIYA, Versus THE STATE OF ASSAM		PP, ASSAM
35	I.A.(CrI.)/670/2024 in AB/1114/2024 WITH AB/1114/2024	SANDEEP KR NAHATA, Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY	PP, ASSAM
		PRAVEEN KOTHARI AND ANR. Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS PP, ASSAM
HEARING				
36	CrI.Pet./867/2013	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
37	CrI.A./94/2022 WITH LCR 3 FILES, FIXED	BITOPAN KALITA Versus THE STATE OF ASSAM AND ANR.	MR. M C KALITA MR. B K DAS MR. B K DAS MR. M ALI MS. P DAS	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
38	CRL.A(J)/101/2022 1 Y 11 M 25 D :WITH LCR 5 FILES, P.B.-1	GUNAJIT DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM

39	CRL.A(J)/51/2023 3 Y 7 M 2 D :WITH LCR 4 FILES, P.B.-1	ADMN KUJUR Versus THE STATE OF ASSAM	MR. DIKSHIT GOGOI (AMICUS CURIAE)	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. U NANDA (R-2) MR. A K DAS (R-2) PP, ASSAM
40	Crl.Rev.P./151/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	MR. P N GOSWAMI, S.C., FOREST DEPTT. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
9)	MR. S B PRASAD	22-07-2024	To	02-08-2024
10)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
11)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
12)	MRS. M A OZAH	24-07-2024	To	01-08-2024
13)	MR. B BARMAN	28-07-2024	To	08-08-2024
14)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
15)	MS. P DUTTA	23-07-2024	To	02-08-2024
16)	MR. N BARUAH	23-07-2024	To	02-08-2024
17)	MS B R A SULTANA	26-07-2024	To	15-08-2024
18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024
23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024
27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2184/2024	REZZAK MALLIK AND ANR. Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
2	Bail Appln./2190/2024	NUR HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./2193/2024	KRISHNA BORAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
MOTION				
4	Crl.Pet./859/2024	PRITHWIRAJ RAJKHOWA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
5	Crl.Pet./860/2024	ISHAAN SAIKIA Versus NAYANMONI SAIKIA	MR P KATAKI MRS R BEGUM MS. A LALA	
6	AB/1886/2024 B/O	SAJIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM
7	AB/1920/2024 FIXED	KANGKAN RAJBONGSHI Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK A DAS MS N BARUAH MR. N RAJBANGSHI	PP, ASSAM
8	AB/1939/2024	USHA DAS Versus THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
9	AB/1943/2024	SAHADAT ALI @ SAHADAT Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
10	AB/1945/2024	MANASHJYOTI TALUKDAR Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM

11	AB/1946/2024	MD. SUEF ALI AND ANR. Versus THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM
12	AB/1947/2024	NARJITARA BEGUM Versus THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM
13	AB/1951/2024	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
14	AB/1952/2024	MD. ABDUL HAI AND ANR. Versus THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM
ADMISSION				
15	Crl.Pet./1073/2019 PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	RANJAN KUMAR BARIK Versus THE STATE OF ASSAM AND ANR.	MS. S E AHMED MD A A HUSSAIN MR. D R GOGOI MR. A U Z SHAH	MD. A HASSAN (R-2) MR S R A NASER (R-2) PP, ASSAM
16	Crl.Rev.P./212/2021 WITH LCR 3 PARTS(SCANNE COPY), FIXED	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR J BORAH	MR. U K BARMAN (R-2) MR H ALI (R-2) MR. S DUTTA (R-2) MR. D PEGU (R-2) MR. R KONWAR (R-2) PP, ASSAM
WITH				
17	Crl.Rev.P./261/2021	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR N BORO	PP, ASSAM
18	Crl.Rev.P./455/2023 FIXED	ASSAM FOREST PRODUCTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. R B PHOOKAN MR S KHOUND MR S KHOUND MS. N BORAH MR K J HAZARIKA	MR. B D KONWAR SR. ADV. (R-2,3,4) MR. R KALITA (R-2,3,4) MR. J SINGH (R-2,3,4) MS. V V THANYU (R-2,3,4) PP, ASSAM
19	Crl.Rev.P./505/2023 FIXED	JITU KALITA Versus BARNALI MEDHI KALITA	MR. W RAHMAN MR M RAHMAN	MR. S HOQUE MR. M ISLAM
BAIL HEARING (BA)				
20	Bail Appln./1948/2024 FIXED	TAJ UDDIN MAZUMDER @ MOSRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
21	Bail Appln./2123/2024 FIXED	CHABITALLAH ALI @ SABIDULLAH ALI Versus THE STATE OF ASSAM	MR. A K SINGH MR. R KONWAR	PP, ASSAM
22	Bail Appln./2137/2024 FIXED	BAPAN DEY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
BAIL HEARING				
23	AB/1464/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUHUL AMIN @ RUFUL AMIN Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM	PP, ASSAM
24	AB/1483/2024 FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
25	AB/1520/2024 FIXED	SUKUMUDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM

26	AB/1683/2024 FIXED	JAKIR HUSSAIN BARBHUYAIN Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA MD IMRAN	PP, ASSAM
27	AB/1767/2024 FIXED	SUMITRA GOGOI AND ANR. Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
28	AB/1812/2024 FIXED	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
29	AB/1816/2024 FIXED	MD ABDUL HANNAN @ HANNAN ALI AND ANR. Versus THE STATE OF ASSAM	MR P J PATAR	PP, ASSAM
30	AB/1824/2024 FIXED	NEKIBUR ISLAM AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
ORDERS				
31	I.A.(CrI.)/913/2023 WITH LCR 5 FILES, FIXED in CrI.A./366/2023 WITH CrI.A./366/2023	JITENDRA ROY @ JATIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		JITENDRA ROY @ JATIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
32	CrI.Rev.P./149/2024 WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/351/2024 in CrI.Rev.P./149/2024	MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. B CHOUDHURY	MR. M PHUKAN, LD. PP, ASSAM
		MD. RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	
33	I.A.(CrI.)/190/2024 WITH LCR 8 FILES, FIXED in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
		BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM
HEARING				
34	CrI.Pet./448/2012 WITH LCR	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
35	CrI.Pet./471/2012 WITH LCR 1 FILE	MRS. PARASHMITA DEY and ANR Versus SANKHANEEL BARUAH	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.B PHUKAN MR.K BARUAH
36	CrI.Pet./473/2012 WITH LCR 2 FILES	GEETA ROY Versus THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM
37	CrI.Pet./512/2012 WITH LCR	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	

38	Crl.Pet./535/2012 WITH LCR	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MR.J KALITA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
39	CRL.A(J)/60/2019 5 Y 5 M 19 D :WITH LCR 5 FILES, P.B.-1 WITH	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
40	CRL.A(J)/61/2019 5 Y 5 M 19 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM
41	Crl.Rev.P./234/2022 WITH LCR 2 FILES, B/O	FAZAR UDDIN AHMED @ FAJAR UDDIN AHMED Versus FORIDA KHATUN @ FARIDA KHATUN	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR Z HUSSAIN, LEGAL AID COUNSEL MR F HAQUE
42	Crl.Rev.P./434/2023 WITH LCR 2 FILES(SCANNED COPY) WITH I.A.(Cr.)/564/2024 in Crl.Rev.P./434/2023	SADDAM HUSSAIN, Versus AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN
43	CRL.A(J)/16/2024 WITH LCR 5 FILES	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
9)	MR. S B PRASAD	22-07-2024	To	02-08-2024
10)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
11)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
12)	MRS. M A OZAH	24-07-2024	To	01-08-2024
13)	MR. B BARMAN	28-07-2024	To	08-08-2024
14)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
15)	MS. P DUTTA	23-07-2024	To	02-08-2024
16)	MR. N BARUAH	23-07-2024	To	02-08-2024
17)	MS B R A SULTANA	26-07-2024	To	15-08-2024
18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024
23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024

27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	RSA/214/2013 (AT 10:30 AM)	MANDIRA DAS Versus AJIT GHOSH and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI
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BAIL HEARING (BA)

2	Bail Appln./1913/2024 WITH LCR (SCANNED COPY), WITH OFFICE NOTE, FIXED	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
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ORDERS

3	CRP(IO)/179/2022 FIXED	ANANDA DAS Versus BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR
	WITH I.A.(Civil)/3431/2022 in CRP(IO)/179/2022	BHABESH DAS Versus ANANDA DAS	MS P TALUKDAR	MR. K BHATTACHARJEE

HEARING

4	CrI.A./424/2023 O Y 9 M 27 D :PART-HEARD, WITH LCR 3 FILES, FIXED	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1115/2023 in CrI.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
5	MFA/125/2011 WITH LCR	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI

	<p>WITH MC/3622/2011 in MFA/125/2011</p>	<p>UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,</p>	<p>MSB DEVI MR.N K DAS MS.R R BORAH</p>	
	<p>WITH MC/1138/2012 in MFA/125/2011</p>	<p>UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,</p>	<p>MSB DEVI MR.N K DAS MS.R R BORAH</p>	
6	<p>MACApp./171/2012 WITH LCR</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS</p>	<p>MR.R GOSWAMI MR.I ALAM</p>	<p>MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA</p>
	<p>WITH MC/2574/2012 in MACApp./171/2012</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS</p>	<p>MR.R GOSWAMI MR.I ALAM</p>	
7	<p>WITH MACApp./148/2012</p>	<p>UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS</p>	<p>MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA</p>	<p>MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN</p>
8	<p>WITH MACApp./153/2012</p>	<p>UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS</p>	<p>MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA</p>	<p>MR.A J SAIKIA MR.U K DUTTA</p>
9	<p>WITH MACApp./157/2012</p>	<p>UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,</p>	<p>MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA</p>	<p>MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)</p>
10	<p>WITH MACApp./176/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS</p>	<p>MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI</p>	<p>MR.D CHAKRABORTY MR.S DUTTA</p>
11	<p>RSA/116/2014 CAVT. NO. 234/2014 WITH LCR, FIXED</p>	<p>ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS Versus RAM NAGINA GUPTA and ANR.</p>	<p>MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA</p>	<p>MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR</p>
12	<p>RSA/112/2015 WITH LCR</p>	<p>MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS</p>	<p>MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN</p>	<p>MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)</p>
	<p>WITH I.A.(Civil)/1899/2022 in RSA/112/2015</p>	<p>MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY</p>	<p>MR. N H BARBHUIYA MS N J BEGUM</p>	<p>MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN</p>
13	<p>WITH RSA/229/2015</p>	<p>MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS</p>	<p>MR S CHOUDHURY MR. N DAS MR.P K DEBROY MR.S DEY MS R MEDHI MR.P SEN</p>	<p>MR.B BANERJEE-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)</p>

14	RSA/68/2017 WITH LCR	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN	MR. S K GOSWAMI
15	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
16	MACApp./276/2018 WITH LCR	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
17	FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	WITH I.A.(Civil)/2848/2022 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
18	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH

19	MACApp./332/2021 WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD Versus HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
WITH				
20	MACApp./285/2020	GUNAJIT NATH Versus HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
21	MACApp./174/2022 WITH LCR, FIXED	MUSTT. REHANA BEGUM AND 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS.	MR. R ALI MD S HUSSAIN MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
22	MACApp./267/2022 WITH LCR	MD. JANIK ALI Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR H DAS MR. B C DEKA	MR. R C PAUL
23	MACApp./569/2022 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus MRS HIRUMONI CHETIA AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MS S HASNU
WITH				
CO/52/2022				
in MACApp./569/2022				
		HIRUMONI CHETIA AND ANR. Versus NEW INDIA ASSURANCE COMPANY LTD. AND ANR.	MR. B BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
9)	MR. S B PRASAD	22-07-2024	To	02-08-2024
10)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
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16)	MR. N BARUAH	23-07-2024	To	02-08-2024
17)	MS B R A SULTANA	26-07-2024	To	15-08-2024
18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024
23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024
27)	MR. D SAIKIA	29-07-2024	To	02-08-2024

28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/2826/2019 BY SLIP	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
2	WP(C)/477/2021	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
3	WITH WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
TOP OF THE LIST				
4	WP(C)/2894/2013 PART-HEARD	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA MR. K GOGOI ASSTT.S.G.I. ASSTT.S.G.I.
5	WP(C)/27/2015 FIXED	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
6	WP(C)/2848/2015	KAMINI BARMAN Versus STATE OF ASSAM and 3 ORS,	MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	GA, ASSAM(R1-4)
7	WP(C)/3148/2015 CAVT. NO. 763/15 CAVT./763/2015	SMTI SEEMA KARMAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.S K DAS	GA, ASSAM MS.M BHATTACHARJEE MR.G GOSWAMI(R -6) MS. P BASFORE MS P BORUAH FOR CAVEATOR
8	WITH WP(C)/1113/2015 CAVT. NO. 1529/14	SMTI SEEMA KARMAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.S DAS MR.S K DAS MRR KARIM	GA, ASSAM MS.M BHATTACHARJEE(R-3&4)

9	WP(C)/3259/2015	RAJ GOBINDA BHATTACHARJEE Versus THE STATE OF ASSAM and 6 ORS,	MR.D CHAKRABARTY MR.S R BORUAH	SC, FINANCE MRSA VERMA
10	WP(C)/3480/2015	MRS. BINNAT NAHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM(R4) MR.B K SHARMA(R-1,2,3,&5) MR.M U MAHMUD(R-6) MR.A DAS(R-6) MR.K R PATGIRI MS.A MEDHI (R-6) MR.S HOQUER-6 MR A HAQUE(R-6) SC, SOCIAL WELFARE MR.A RAHMAN(R-6)
11	WP(C)/3682/2015	MONINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.P K TIWARI MR.H K DAS MS.P DUTTA	SC, HEALTH SC, FINANCE
12	WP(C)/5205/2017 FIXED	BANJIT DAS Versus THE UNION OF INDIA and 4 ORS.	MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I.
13	WP(C)/5226/2017	PRAMILA ROY Versus THE STATE OF ASSAM and 4 ORS.	MR.M DEKA MR.S HOQUE MS.S N RENGMA	GA, ASSAM SC, AG MR. S R BORUAH
14	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
15	WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
	WITH			
16	WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH			
17	WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
18	WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
19	WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
20	WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

21	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
ADMISSION				
22	WP(C)/3635/2023 PART-HEARD, FIXED	MANIKA BHUYAN Versus THE UNION OF INDIA AND 2 ORS	MR. U SAIKIA MR. S D ROY MS K DEKA B DAS	MR. M NATH MR. S SAHU (r-3) MS. D DEKA MS A ROY (r-3) DY.S.G.I.
23	WP(C)/2715/2024 FIXED	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
ORDERS				
24	Cont.Cas(C)/247/2024 FIXED	SASHI SAIKIA Versus DR. J. B. EKKA, IAS AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	
HEARING				
25	WP(C)/3538/2018	BISWAJIT MAHATO Versus THE UNION OF INDIA AND 4 ORS.	MR. S K SAHARIAH MR D C NATH MR. C SHARMA	MR. R K D CHOUDHURY ASSTT.S.G.I.
26	WP(C)/2452/2020	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
27	WP(C)/4004/2021	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B
28	WP(C)/1046/2022 FIXED	JADUBANGSH ROY @ JADUBANGSH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
29	WP(C)/1350/2023	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM
30	WP(C)/5839/2023 FIXED	APOORV ADITYA Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MRS. R DEVI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
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13)	MR. B BARMAN	28-07-2024	To	08-08-2024
14)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
15)	MS. P DUTTA	23-07-2024	To	02-08-2024
16)	MR. N BARUAH	23-07-2024	To	02-08-2024

17)	MS B R A SULTANA	26-07-2024	To	15-08-2024
18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024
23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024
27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Tuesday,30th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./165/2023 1 Y 4 M 10 D :PART-HEARD, FIXED	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
	WITH I.A.(Crl.)/398/2023 in Crl.A./165/2023	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
6)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
7)	MR S SARMA	16-07-2024	To	15-09-2024
8)	MS. N M DEKA	17-07-2024	To	20-12-2024
9)	MR. S B PRASAD	22-07-2024	To	02-08-2024
10)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
11)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
12)	MRS. M A OZAH	24-07-2024	To	01-08-2024
13)	MR. B BARMAN	28-07-2024	To	08-08-2024
14)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
15)	MS. P DUTTA	23-07-2024	To	02-08-2024
16)	MR. N BARUAH	23-07-2024	To	02-08-2024
17)	MS B R A SULTANA	26-07-2024	To	15-08-2024
18)	MR P C R MEDHI	24-07-2024	To	02-08-2024
19)	MR A R MEDHI	24-07-2024	To	02-08-2024
20)	L K BORAH	24-07-2024	To	03-08-2024
21)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
22)	MR M HALOI	31-07-2024	To	05-08-2024

23)	MR. A SARMA	26-07-2024	To	05-08-2024
24)	MR. S C KEYAL	29-07-2024	To	31-07-2024
25)	MR. DITUL DAS	29-07-2024	To	02-08-2024
26)	MR. R K JAIN	29-07-2024	To	01-08-2024
27)	MR. D SAIKIA	29-07-2024	To	02-08-2024
28)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
29)	MD. I HUSSAIN	29-07-2024	To	30-07-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR TUESDAY, THE 30TH DAY OF JULY, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 22]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]

MOTION

- | | | |
|-------------------------|----------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|
| 1. ELECTION PET. 5/2024 | DOBA LAMNIA
VERSUS
KUMAR WAI AND ANR. | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TIKRIN LIGU
LOGSANG YOUNTAN |
| 2. ELECTION PET. 6/2024 | NYAMAR KARBAK
VERSUS
PESI JILEN | MARTO KATO
KEEKLOYA
NYALI SORA
JUMGE KARBAK
M TANGA |